

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No101
CP(IB) 604 of 2018
IA 152 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Natvarlal M Patel (HUF)
V/s
Kush Structure Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
ChockalingamThirunavukkarasu, Hon'ble Member(T)

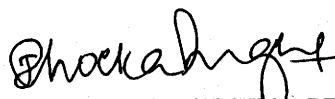
PRESENT:


For the Applicant :Mr.ShashvataShukla, Advocate
For the Respondent :Ms.Anar Parikh, Advocate

ORDER

The matter stands adjourned to 27.09.2021 for further consideration.

The parties are directed to complete formalities of e-filing of their respective documents within one week, if already not filed.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)